

ITEM NO.1501  
(FOR JUDGMENT)

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1568 OF 2015

KAMIL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 31-10-2018 This appeal was called on for pronouncement of judgment today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. Ashok Kumar Sharma, AOR  
Mr. Kshitiji Mudgal, Adv.  
Ms. Bandana Singh, Adv.

For Respondent(s) Mr. Ankur Prakash, AOR  
Ms. Priyanka Singh, Adv.  
Mr. Ashutosh Kr. Sharma, Adv.  
Mr. Sushil Tomar, Adv.

Hon'ble Mrs. Justice R. Banumathi pronounced the judgment of the Bench comprising Her Ladyship and Hon'ble Ms. Justice Indira Banerjee.

In terms of the signed Reportable Judgment, the appeal is dismissed.

Pending applications, if any, shall also stand disposed of.

(MAHABIR SINGH)  
COURT MASTER

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER

(Signed Reportable Judgment is placed on the file)